## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 69/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES:

Mr. Sunil Kapur

V/s.

M/s. Jaikaushal Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME DE	CSIGNATION	SIGNATURE
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	9	Respondent No 1 to 10	aanagha
2.	Yajunendia ligh	Adv for Petitiones	aanagha
3.	Adv. ASNOW Gon	Har Pur les Pander No- 16	W MOM
		No-19	

## Order CP No. 69/397-398/ÇLB/MB/MAH/2014

For having the parties reported that the pleadings are complete, list this matter for final hearing on 08.11.2016.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)